

English versions) by the Government on the working of the Central Institute of Plastic Engineering and Technology, Madras, for the year 1990-91 [Placed in Library See No. 2058/92]

Reports of Comptroller and Auditor General of India for the year ending 31.3.91 (No. 6 of 1992), (No. 7 of 1992), (No. 8 of 1992) etc.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS
THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRIRANGARAJAN KUMARAMANGALAM): On behalf of Shri Dalbir Singh:- I beg to lay on the Table:-

(1) A copy each of the following Reports (Hindi and English versions) under article 151(1) of the Constitution:-

- (i) Report of the Comptroller and Auditor General of India for the year ended the 31st March, 1991 (No. 6 of 1992)— Union Government (Civil). [Placed in library. See No LT 2059/92]
- (ii) Report of the Comptroller and Auditor General of India for the year ended the 31st March, 1991 (No. 7 of 1992)— Union Government (Post and Telecommunications). [Placed in Library. See No. LT2060/92]
- (iii) Report of the Comptroller and Auditor General of India for the year ended the 31st March, 1991 (No. 9 of 1992)— Union Government (Defence Services - Air Force and Navy). [Placed in Library. See No. LT 2061/92]

(iv) Report of the Comptroller and Auditor General of India for the year ended the 31st March, 1991 (No. 10 of 1992)— Union Government (Railways) [Placed in Library See No. LT2062/92]

(v) Report of the Comptroller and Auditor General of India for the year ended the 31st March, 1991 (No. 11 of 1992) Union Government (Other autonomous Bodies). [Placed in Library See No. LT.2063/92]

(vi) Report of the Comptroller and Auditor General of India for the year ended the 31st March, 1991 (No. 8 of 1992) Union Government Defence Services (Army and Ordnance Factories). [Placed in Library See No. LT 2064/92]

(vii) Report of the Comptroller and Auditor General of India for the year ended the 31st March, 1991 (No. 13 of 1992) Union Government - Defence Services - Recruitment and Training of other Ranks. [Placed in Library See No. LT. 2065/92]

(viii) Report of the Comptroller and Auditor General of India for the year ended the 31st March, 1991 (No. 14 of 1992) Union Government - Defence Services - Army Base Workshops. [Placed in Library See No LT 20 66/92]

(2) A copy of the Appropriation Accounts, Railways for the year 1990-91, Part-1 Review (Hindi and English versions). [Placed in Library. See No. LT206792]

(3) A copy of the Appropriation Accounts, Railways for the year 1990-91 Part-II Detailed appropriation Accounts (Hindi

and English versions.) [Placed in Library See No. LT 2068/92]

13.39 hrs

PETITIONS

(4) A copy of the Block Accounts (including Capital Statements comprising the Loan Accounts), Balance Sheet and Profit and Loss Accounts, Railways for the year 1990-91 (Hindi and English versions). [Placed in Library See No LT2069/92]

(I) Inclusion of Khatve Community of Bihar in the Schedule to the Constitution (Scheduled Castes) Order, 1950 Pertaining to the State of Bihar

[Translation]

13.38 hrs.

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY GENERAL: Sir, I have to report the following message received from the Secretary General of Rajya Sabha:—

"In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return here with the Finance Bill, 1992, which was passed by the Lok Sabha at its sitting held on the 6th May, 1992 and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

13.38 1/2 hrs

COMMITTEE ON ABSENCE OF
MEMBERS FROM THE SITTING OF
THE HOUSE

Minutes

[English]

SHRI PROBEN DEKA (Mangaldoi): Sir, I beg to lay on the Table Minutes (Hindi and English versions) of the sitting of the Committee on absence of Members from the Sittings of the House held on the 5th May, 1992.

SHRI LALIT ORAON (Lohardage): Mr. Speaker, Sir, I beg to present a petition signed by Shri Kameshwar Chaupal, 8, Virchand Patel Marg, Patna (Bihar) regarding the inclusion of the Khatve Community of Bihar in the Schedule of Constitutional (Scheduled Castes) order 1950 pertaining to Bihar State.

(II) Rehabilitation of Migrants from Bangladesh now residing in Begali Colony, Hastinapur, Merrut, Uttar Pradesh.

[English]

SHRI MANORANJAN BHAKTA (Andaman & Nicobar Islands): Sir, I beg to present a petition signed by Shri Maralendu Malik and other migrants from Bangladesh, now residents of Begali Colony, Hastinapur, District, Merrut, Uttar Pradesh, regarding their rehabilitation.

13.40 hrs.

STATEMENT BY MINISTER

Group Dialling facility in Rural Areas

[English]

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAJESH PILLAI): Sir, I wish to keep the House informed of two important measures that the Government is taking relating to